

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 39/RP/2022

- Subject** : Petition under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, seeking review of the tariff order dated 10.6.2022, passed in Petition No. 482/TT/2020, as modified vide corrigendum dated 22.7.2022, whereby trueing up of transmission tariff for the period 2014-19 & determination of transmission tariff for the period 2019-24 has been undertaken in respect of Existing Transmission and Distribution (T&D) System Network of Damodar Valley Corporation in Eastern Region.
- Date of Hearing** : 27.4.2023
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Damodar Valley Power Consumers' Association (DVPCA)
- Respondents** : Damodar Valley Corporation (DVC) & 2 Others
- Parties present** : Shri Rajiv Yadav Advocate, DVPCA
Ms. Anushree Bardhan, Advocate, DVC
Ms. Surbhi Kapoor, Advocate, DVC

Record of Proceedings

The instant petition has been filed by Damodar Valley Power Consumers' Association (DVPCA) seeking review of the order dated 10.6.2022 in Petition No. 482/TT/2020 and the subsequent corrigendum dated 22.7.2022, whereby the tariff of 2014-19 tariff period was trueed up and tariff of the 2019-24 tariff period was determined in respect of existing Transmission and Distribution (T&D) System Network of Damodar Valley Corporation in Eastern Region.

2. Learned proxy counsel for the Petitioner sought a short adjournment as the arguing counsel is not available and also sought time to file rejoinder.
3. The Commission acceded to the request of the Petitioner and adjourned the matter.



4. The Commission directed the Petitioner to file rejoinder by 29.5.2023 with an advance copy to the Respondents. The Commission also directed the parties to comply with the directions within the specified timeline and observed that no further extension of time will be allowed.

5. The Petition will be listed for further hearing on 30.8.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

